



IN THE HIGH COURT OF KERALA AT ERNAKULAM

Saturday, 4TH April, 2020 At 11.30 AM

Before:

THE HON'BLE MR. JUSTICE A.K.JAYASANKARAN NAMBIAR

THE HON'BLE MR. JUSTICE SHAJI P.CHALY

COURT NO. - ([Video Conferencing](#))

LIST 1 CAUSELIST

Sr. No.	Case Number	Main Parties	Petitioner/Respondent Advocate's
1	WPC TMP- 9/2020	X Vs UNION OF INDIA & OTHERS	ADV. RAJIT / ASG, GOVT PLEADER

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IN THE HIGH COURT OF KERALA AT ERNAKULAM

Saturday, 4TH April, 2020

AFTER THE CONCLUSION OF DIVISION BENCH

Before:

THE HON'BLE MR. JUSTICE RAJA VIJAYA RAGHAVAN

COURT NO. - ([Video Conferencing](#))

LIST 2 CAUSELIST

Sr. No.	Case Number	Main Parties	Petitioner/Respondent Advocate's
1	BA 1481/2020	VISHNU VS STATE OF KERALA & OTHERS	ADV SASITH PANICKER/PP
2	BA 1577/2020	JABIR MULLALI VS INTELLIGENCE OFFICER	ADV T.G RAJENDRAN /PP
3	BA 1776/2020	SAKKEER K.A VS THE STATE OF KERALA AND ANOTHER	ADV. T. MADHU /PP
4	BA 1888/2020	SANTHOSH VS STATE OF KERALA AND ANOTHER	ADV T.G RAJENDRAN/PP
5	BA 1889/2020	ANAS VS STATE OF KERALA	ADV. RUKSANA N.P/PP
6	BA 2031/2020	VINODAN VS THE STATE OF KERALA	ADV. SANJAY/PP

7	BA 2037/2020	YASIN M.B VS STATE OF KERALA & ANOTHER	ADV THOMAS J ANAKALLUNKAL/PP
8	BA 2100/2020	ANAS . VS STATE OF KERALA	ADV .ABRAHAM MATHAN/PP
9	BA 2121/2020	P. BABU VS STATE OF KERALA AND ANOTHER	ADV RAMPRASAD UNNI T ADV S M PRASANTH/PP
10	BA 2291/2020	DEEPU KRISHNAN VS STATE OF KERALA	ADV SASTHAMANGALAM S AJITH KUMAR/PP
11	BA 2310/2020	BINSA VS STATE OF KERALA	ADV SHAJIN S HAMEED/PP
12	BA 2311/2020	BINSA VS STATE OF KERALA	ADV SHAJIN S HAMEED/PP
13	BA 2312/20	BINDUMON VS STATE OF KERALA	ADV GEORGE SEBASTIAN/PP
14	BA 2326/2020	HAREESHA VS STATION HOUSE OFFICER AND ANOTHER	ADV T.G RAJENDRAN/PP

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LIST 3 SUPPLEMENTARY

Sr. No.	Case Number	Main Parties	Petitioner/Respondent Advocate's
15	BA 1146/2020	ANAS VS STATE OF KERALA & OTHERS	ADV ZUBAIR PULIKKOOL
16	BA 2304/2020	AFSAL VS STATE OF KERALA	ADV ZUBAIR PULIKKOOL

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